

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DECAGON INVESTMENTS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	DECAGON INVESTMENTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	Aug 26, 1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies – Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65993MH1996PTC102162
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2/F, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East), Mumbai – 400051, Maharashtra, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Dec 03, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name of Liquidator: Mr. Sanjay Kumar Jha Reg. Address: 123/8, Gali No. 15, T-Point, Main Market, Sant Nagar, Burari, Delhi - 110084 Office Address: 308-309, Vardhman Fortune Mall, GT Karnal Road Ind. Area, Azadpur, Delhi - 110033 Email address: sanjayjhafcs@gmail.com Mobile Number: 98115 79790 Registration Number: IBBI/IPA-002/IP-No0684/2018-19/12031
8.	LAST DATE FOR SUBMISSION OF CLAIMS	Jan 02, 2022

Notice is hereby given that **DECAGON INVESTMENTS PRIVATE LIMITED** has commenced voluntary liquidation on Dec 03, 2021. The stakeholders of **DECAGON INVESTMENTS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **Jan 02, 2022** to the liquidator at the office address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only in Form C. All other stakeholders may submit the proof of claims in person, by post or by electronic means in Form B for Operational Creditor, Form D for workman or employee, Form E by Authorised Representative of workman/employee, Form F for other stakeholders.

Submission of false or misleading proofs of claim shall attract penalties.

Place : Delhi
Dated: Dec 03, 2021



SANJAY KUMAR JHA
 LIQUIDATOR FOR DECAGON INVESTMENTS PRIVATE LIMITED


SANJAY KUMAR JHA
 INSOLVENCY PROFESSIONAL
 IP REG. No. IBBI/IPA-02/IP-No0684/2018-19/12031
 Email: sanjayjhafcs@gmail.com
 Mob. 9811579790